

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005066/2023	BENUDHAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /46 /2009 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000038/2023
2	BLAPL/0005067/2023	RINTU @ RAJAT KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	CUTTACK SADAR /205 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000010/2023
3	BLAPL/0005068/2023	ASHIS KU. SREECHANDAN @ ASHIS SRICHANDAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) ST/0000218/2021
4	BLAPL/0005069/2023	ROHIT BARIHA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KOMNA PS /156 /2013 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000031/2023
5	BLAPL/0005070/2023	ABHAYA SAHU @ ABHAYA KUMAR SAHU VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	BEGUNIAPADA /28 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000039/2023
6	BLAPL/0005071/2023	ABAKASH SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /151 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) ST/0000070/2023
7	BLAPL/0005072/2023	SK RIYAZUDDIN @ BITU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /22 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000221/2020
8	BLAPL/0005073/2023	PARAMESWAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000221/2023
9	BLAPL/0005074/2023	SUMEET BANCHOR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BRAJARAJNAGAR /9 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000018/2023
10	BLAPL/0005075/2023	SATYABAN PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /201 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000318/2023
11	BLAPL/0005076/2023	SUSHIL KUJUR VS STATE OF ODISHA	LALATENDU PAL VS	BIRMITRAPUR /157 /2022 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000220/2022

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12	BLAPL/0005077/2023	ANIL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /9 /2022 () //
13	BLAPL/0005078/2023	MANGALA MUDULI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MACHHKUND /91 /2019 () //
14	BLAPL/0005079/2023	KALANDI SAHU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //
15	BLAPL/0005080/2023	DEBANANDA PATRA @ DEBEN PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	TARBHA /65 /2023 () //
16	BLAPL/0005081/2023	GUPTESWAR PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /12 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000016/2021
17	BLAPL/0005082/2023	GANESH JENA VS STATE OF ODISHA	GOLAK BIHARI JENA VS	NIRAKARPUR /70 /2023 J.M.F.C,TANGI(Khordha) GR/0000219/2023
18	BLAPL/0005083/2023	MANGALA CHALLAN VS STATE OF ODISHA	MAMATA MISHRA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
19	BLAPL/0005084/2023	SABAN KHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000001/2023
20	BLAPL/0005085/2023	JAYAPRAKASH MALLICK @ BALIA VS STATE OF ODISHA	RAMDAS ACHARY VS	KHURDA MODEL /86 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000018/2023
21	BLAPL/0005086/2023	RABI KISHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	CHANDIPOSEH PS /2 /2023 () //
22	BLAPL/0005087/2023	DALABEHERA SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PATTAPUR (DIGAPAHANDI) /434 /2022 () //
23	BLAPL/0005088/2023	BAPI @ MANORANJAN PANI	PARTHA SARATHI NAYAK	GONDIA /250 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005089/2023	MANORANJAN BEHERA @ BAPUNU	DEBASISH SAMAL	SORO /516 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005090/2023	PRAMOD KUMAR SWAIN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005091/2023	DASARATHI KANHAR	AMULYA RATNA PANDA	PHIRINGIA /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005092/2023	RAKESH KUMAR NAULAKHA	PUSPAMITRA MOHAPATRA	SAHADEV KHUNTA /352 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005093/2023	PANCHANAN NAYAK	TAPAS KUMAR ACHARYA	ADVA /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005094/2023	NARASINGHA GOUDA @ NANDA	PRADEEP KUMAR MOHAPATRA	KABISURYANAGAR (KODALA) /241 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005095/2023	SUDHA DEVI	RAMESH CHANDRA MAHARANA	BHUBANESWAR G.R.P.S. /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005096/2023	ADITYA SAHU @ PRASANTA @ BUDKIA	SOUMYA RANJAN MOHANTY	GOCHHAPADA /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005097/2023	MINTU @ MANTU DIGAL	CHANDANA MISHRA	PHIRINGIA /70 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005098/2023	SIBA PRADHAN	SATYABRATA PANDA	KANTAMAL /77 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005099/2023	CHINTU @ PINTU MOHANTY	ASUTOSH TRIPATHY	TALCHER TOWN /125 /2023
		VS	VS	()

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35	BLAPL/0005100/2023	STATE OF ODISHA JAYPRAKASH VS	AMIT BISWAL VS	// / /0 ()
36	BLAPL/0005101/2023	STATE OF ODISHA SAPAN MAHAPATRA @ SAPAN KUMAR MAHAPATRA VS	AMITAV TRIPATHY VS	// PHIRINGIA /76 /2020 ()
37	BLAPL/0005102/2023	STATE OF ODISHA PRASANTA KUMAR GOUDA VS	DIPTIRANJAN MOHAPATRA VS	// DIGAPAHANDI /147 /2022 ()
38	BLAPL/0005103/2023	STATE OF ODISHA PRASANTA KUMAR GOUDA VS	DIPTIRANJAN MOHAPATRA VS	// DIGAPAHANDI /145 /2022 ()
39	BLAPL/0005104/2023	STATE OF ODISHA SHAIKH SHABAZ VS	RAMDAS ACHARY VS	// BELPAHAR /80 /2023 ()
40	BLAPL/0005105/2023	STATE OF ODISHA SATYANARAYAN SAHOO VS	SAKTI PRASAD DAS VS	// Maitri Vihar PS /73 /2023 ()
41	BLAPL/0005106/2023	STATE OF ODISHA BHAGABAT PRADHAN VS	SUDHIR RANJAN MOHAPATRA VS	// BHARATPUR PS /160 /2023 ()
42	BLAPL/0005107/2023	STATE OF ODISHA PURUSOTTAM NAIK VS	MANAS KUMAR CHAND VS	// PANDAPADA /103 /2021 ()
43	BLAPL/0005108/2023	STATE OF ODISHA BIBHUTI KHATUA VS	MANAS KUMAR CHAND VS	// PANDAPADA /103 /2021 ()
44	BLAPL/0005109/2023	STATE OF ODISHA NAMAN HARPAL VS	ABHILASH MISHRA VS	// BHAWANIPATNA SADAR /74 /2023 ()
45	BLAPL/0005110/2023	STATE OF ODISHA BISHNUPADA MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// MATHILI /23 /2021 () //

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46	BLAPL/0005111/2023	GOPAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
47	BLAPL/0005112/2023	LIZA JENAMANI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /255 /2023 () //
48	BLAPL/0005113/2023	VIJAY KUMAR SHARMA@BIJAYA@VIJAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /49 /2022 () //
49	BLAPL/0005114/2023	ANATARYAMI BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	NAYAGARH SADAR /64 /2023 () //
50	BLAPL/0005115/2023	SUMAN SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /255 /2023 () //
51	BLAPL/0005116/2023	KALANDI MALIK@KALIA KALANDI MALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RAJKANIKA /209 /2023 () //
52	BLAPL/0005117/2023	SHYAMA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /10 /2023 () //
53	BLAPL/0005118/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 () //
54	BLAPL/0005119/2023	SACHIN SONI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /129 /2023 () //
55	BLAPL/0005120/2023	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANGALA BAG /297 /2020 () //
56	BLAPL/0005121/2023	SANTOSH KUMAR RAI VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	//0 () //
57	BLAPL/0005122/2023	RATAN MADHI	MANORANJAN PADHY	//0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005123/2023	BIKASH CHANDRA BEHERA @ PAPU @ PAPUA	JAYADEBA BEHERA	BHADRAK RURAL /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005124/2023	BIKRAM DALABEHERA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005125/2023	JOGENDRA BEHERA	LAMBODOR ACHARI	BANIGOCHA /22 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005126/2023	RUPESH SINGH BESHRA	DEVASHIS PANDA	GOCHHAPADA /41 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005127/2023	UTTAM AHIKARY	KISHORE KUMAR MISHRA	MATHILI /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005128/2023	SISIR KUMAR MOHANTY @ SISIR MOHANTY	PRATYUS RANJAN	MADHUPATNA /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005129/2023	RABI KANT	JAYDEEP PAL	SAHADEV KHUNTA /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0005130/2023	SUSANTA NAYAK	SUSANTA KUMAR NAYAK	BADACHANA /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0005131/2023	KARTIKESWARA MOHAPATRA	BISWAJIT RANJAN TRIPATHY	SONEPUR /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0005132/2023	BAIBASUTA NAG	SUSHANTA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0005133/2023	SUBHENDRA NARAYAN BHANJADEO	ATMAJIT MANMATH DAS	BIDANASI /13 /2022
		VS	VS	()

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69	CMAPL/0000360/2023	STATE OF ODISHA ARNAPURNA MOHANTY VS	ADV. VS	// // 0
70	CMAPL/0000361/2023	GOBARDHAN ACHARYA RAJA KISHORE SAHOO VS	GYANA RANJAN SETHI VS	// // 0
71	CMAPL/0000362/2023	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	ADV. VS	// // 0
72	CMAPL/0000363/2023	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	ADV. VS	// // 0
73	CMAPL/0000364/2023	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	ADV. VS	// // 0
74	CMAPL/0000365/2023	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	ADV. VS	// // 0
75	CMAPL/0000366/2023	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	ADV. VS	// // 0
76	CMP/0000518/2023	STATE OF ODISHA RASHMIREKHA ROUT @ SUSAMA SAHANI VS	TUSAR KUMAR MISHRA VS	// // 0
77	CMP/0000519/2023	AMIYABALA SAMAL MALAYA KUMAR MAJHI VS	KISHORE KUMAR JENA VS	// // 0
78	CMP/0000520/2023	LAND ACQUISITION COLLECTOR, JAGATSINGHPUR RAJNARAYAN MAJHI VS	DWARIKA PRASAD MOHANTY VS	// // 0
79	CMP/0000521/2023	PARBATI SAHU MIR ABUZAR VS MIR JOBER	BHABANI SANKAR TRIPATHY (1) VS	// // 0 //

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80	CMP/0000522/2023	A.O, ICIC BANK LTD., GUJARAT VS GITANJALI MAHARANA	RAMACHANDRA PANIGRAHY VS	// 0 //
81	CONTC/0003139/2023	BIJAYA KUMAR MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	CONTC/0003140/2023	PREMANANDA SAMANTARAY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
83	CONTC/0003141/2023	T. BHADRACHARY VS SHALINI PANDIT, IAS	KRISHNA CHANDRA SAHU VS	// 0 //
84	CONTC/0003142/2023	SONIARANI PATRA VS VINIT AGARAWAL, IPS	ADV. VS	// 0 //
85	CONTC/0003143/2023	RABINDRA KUMAR PANDA VS ASWATHY S, IAS	ADV. VS	// 0 //
86	CONTC/0003144/2023	DIPTIMAYEE PRADHAN VS SUDHANSU SEKHAR MISHRA, I.P.S.	ADV VS	// 0 //
87	CONTC/0003145/2023	SARBESWAR PATRA VS VISHAL K. DEV, PRINCIPAL SECY., FINANCE DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
88	CONTC/0003146/2023	MANGAL HANSDAH VS VINEET BHARADWAJ, COLLECTOR AND D.M., BARIPADA	ADV. VS	// 0 //
89	CONTC/0003147/2023	PRABINA MOHINI PATTANAIAK VS HADIBANDHU MAHAKHUDA, ASST. REGISTRAR, COOPERATIVE SOCIETIES, NAYAGARH CIRCLE, NAYAGARH	SANGRAM RATH VS	// 0 //
90	CONTC/0003148/2023	MANGAL SINGH VS VISHAL K. DEV., PRINCIPAL SECY., FINANCE DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
91	CONTC/0003149/2023	GOURANG CHARAN SWAIN	ADV	//

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		VS	VS	0
92	CONTC/0003150/2023	DR. NIRANJAN MISHRA, DIRECTOR OF HEALTH SERVICE, ODISHA PRATAP KUMAR CHOUDHURY	GIRISH CHANDRA SAHU	//
		VS	VS	0
93	CONTC/0003151/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., R AND D.M. DEPT., BBSR RAMAKANTA JENA	ADV.	//
		VS	VS	0
94	CONTC/0003152/2023	ASHOK KUMAR DEHURY, TAHASILDAR,KANIKA MANORANJAN NANDI	KSHIROD KUMAR PAHIL	//
		VS	VS	0
95	CONTC/0003153/2023	THE ADDL. TAHASILDAR, JATNI PRAVAS KUMAR ROUT	ADV	//
		VS	VS	0
96	CONTC/0003154/2023	SANGRAMJIT NAYAK, I.A.S. NIRANJAN SETHI	ADV.	//
		VS	VS	0
97	CONTC/0003155/2023	ASWATHY S, IAS MANAGING COMMITTEE OF AMAR HIGH SCHOOL,MANABEDA,NUAPADA	VS	//
		VS	VS	0
98	CONTC/0003156/2023	ASWATHY S, IAS SUALATA SWAIN	ADV.	//
		VS	VS	0
99	CONTC/0003157/2023	ANU GARG, I.A.S. BENUDHAR JEE	PRASANNA KUMAR SAHOO	//
		VS	VS	0
100	CONTC/0003158/2023	BIRAJA PRASAD PRADHAN PABITRA KUMAR NAYAK	ADV.	//
		VS	VS	0
101	CONTC/0003159/2023	SUSHIL KUMAR LOHANI, I.A.S. ANUPAMA DASH	ADV	//
		VS	VS	0
102	CONTC/0003160/2023	ASWATHY S, I.A.S. ANIL KUMAR SENAPATI	ADV.	//
		VS	VS	0

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103	CONTC/0003161/2023	SALINI PANDIT, I.A.S. BICHITRANANDA PATRA VS	ADV. VS	// // ()
104	CONTC/0003162/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA, BBSR. MOHAN ROUTA VS	ADV. VS	// // ()
105	CONTC/0003163/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA, BBSR. PRAMOD KUMAR MOHANTY VS	ADV. VS	// // ()
106	CONTC/0003164/2023	DEBIDUTTA BISWAL, IFS PRAMOD KUMAR MOHANTY VS	ADV. VS	// // ()
107	CONTC/0003165/2023	AKSHAYA KUMAR PATTANAIAK, IFS BINOD BIHARI MOHARANA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
108	CONTC/0003166/2023	VIJAY AMRUTA KULANGEM COMNR., B.M.C., BHUBANESWAR LAXMIDHAR DAS VS	ADV. VS	// // ()
109	CONTC/0003167/2023	ASHOK KUMAR MOHANTY, O.F.S. AMALENDU DASH VS	ADV. VS	// // ()
110	CONTC/0003168/2023	ASWATHY S., IAS HEMANTA SAHU VS	ADV VS	// // ()
111	CONTC/0003169/2023	BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, ORISSA J.R.PRATIK MANOHAR VS	ADV VS	// // ()
112	CONTC/0003170/2023	BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, ORISSA DIGESH KUMAR SUNANI VS	ADV VS	// // ()
113	CONTC/0003171/2023	BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, ORISSA TIKESWAR DAS VS	ADV. VS	// // ()
		BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION,HEADS OF DEPT. BUILDING, BBSR		

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114	CONTC/0003172/2023	SUDHIR RANJAN SAHOO VS DIRECTOR GENERAL OF PRISONS, D.C.S., ODISHA	ADV VS	// ()
115	CONTC/0003173/2023	SOURAV MALLICK VS RANJAN KUMAR GIRI, D.E.O., JAJPUR	ADV. VS	// ()
116	CONTC/0003174/2023	ASHOK KUMAR BEHERA VS BISHNU CHARAN SUTAR, D.E.O., BALASORE	ADV. VS	// ()
117	CONTC/0003175/2023	PARTHA SARATHI JENA VS BISHNU CHARAN SUTAR, DISTRICT EDU. OFFICER, BALASORE	ADV VS	// ()
118	CONTC/0003176/2023	DUKHISHYAM BHOI VS MITRABHANU KACHHAP, D.E.O., BARGARH	ADV. VS	// ()
119	CONTC/0003177/2023	GOURI SHANKAR DAS VS PRADEEP KUMAR DAS, DIRECTOR SECONDARY EDUCATION, ORISSA	ADV VS	// ()
120	CRLA/0000508/2023	JAYANTI PRADHAN VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /46 /2010 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000028/2011
121	CRLA/0000509/2023	LAXMAN BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /184 /2018 ASST. SESSIONS JUDGE,DHARAMGARH(Kalahandi) CT/0000016/2019
122	CRLA/0000510/2023	TIKI @ LOKANATH PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	PURI SADAR /106 /2021 ()
123	CRLA/0000511/2023	TRIBIKRAM SAI VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	BOLANGIR TOWN /217 /2013 ()
124	CRLA/0000512/2023	ROBERT SORENG VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /152 /2016 ()
125	CRLA/0000513/2023	DEEPAK KUMAR SETHY	SWAYAMJIT ROUT	BARAMBA /25 /2023

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		VS	VS	()
126	CRLA/0000514/2023	STATE OF ODISHA CHANDAN KUMAR SINGH	AKSHAYA KUMAR SAHOO	// TUREIKELA /234 /2022
		VS	VS	()
127	CRLMA/0000143/2023	STATE OF ODISHA KAMINI SUNA	KEDAR SANKAR SAHU	// REAMAL /30 /2020
		VS	VS	()
128	CRLMC/0002235/2023	STATE OF ODISHA BHAGABAN MOHAPATRA	RAMA KRISHNA BISOI	// BERHAMPUR /42 /2022
		VS	VS	()
129	CRLMC/0002236/2023	STATE OF ODISHA K.NIRMALA	NAMITA PATTANAİK	// MAHILA (BERHAMPUR) /54 /1997
		VS	VS	()
130	CRLMC/0002237/2023	STATE OF ODISHA ISWAR CHANDRA NAIK	AMIT PRASAD BOSE	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi)
131	CRLMC/0002238/2023	STATE OF ODISHA SHISHIR NAYAK	ASHIT KUMAR DASH	2(A)CC/0000030/2023 / /0
		VS	VS	()
132	CRLMC/0002239/2023	STATE OF ODISHA MANOJ PARIDA	RABINDRA KUMAR PATNAİK	// ASKA /117 /2019
		VS	VS	()
133	CRLMC/0002240/2023	STATE OF ODISHA CHANDAN KUMAR JENA@PAPPU	KASHINATH PATTANAİK	// MARKAT NAGAR /72 /2016
		VS	VS	()
134	CRLMC/0002241/2023	STATE OF ODISHA SANGRAM BEHERA	SUKANTA KUMAR NAYAK	// / /0
		VS	VS	()
135	CRLMC/0002242/2023	STATE OF ODISHA BIKASH MALLICK	MONIKA SAMAL	// SALIPUR /197 /2022
		VS	VS	()
136	CRLMC/0002243/2023	STATE OF ODISHA SANTOSH SHARMA	PANCHANAN PANIGRAHI	// MANGALA BAG /6 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002244/2023	STATE OF ODISHA N.LEELA RANI PATRO VS	ASHOK KUMAR PATRO VS	// / /0 ()
138	CRLMC/0002245/2023	STATE OF ODISHA RABINDRANATH NAYAK VS	SANJAYA KUMAR DAS VS	// KISSANNAGAR PS /132 /2016 ()
139	CRLMC/0002246/2023	DISTRICT AND SESSIONS JUDGE, CUTTACK MIR MINHAJ QUADRI VS	UNMESH CHANDRA JENA VS	// SPL.TASK FORCE /5 /2021 ()
140	CRLMC/0002247/2023	STATE OF ODISHA HUSSAIN AKTAR KHAN VS	ANWAR HUSSEN VS	// SALIPUR /206 /2022 ()
141	CRLMC/0002248/2023	STATE OF ODISHA RANA @ RANJIT NAIK VS	PRAKASH KUMAR SAMAL VS	// DHENKANAL SADAR /13 /2012 ()
142	CRLMC/0002249/2023	STATE OF ODISHA TUSAR MOHAPATRA@NANDA@RITU VS	CHITTA RANJAN PATTNAIK VS	// MOTANGA /98 /2022 ()
143	CRLMC/0002250/2023	STATE OF ODISHA FORUS HEALTH PVT. LTD. VS	RAMANI KANTA PATTANAIAK VS	// / /0 ()
144	CRLMP/0000897/2023	REPUBLIC OF INDIA(CBI) DAMODAR BEHERA VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
145	CRLMP/0000898/2023	STATE OF ODISHA MANJULA KUMARI PANIGRAHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
146	CRLMP/0000899/2023	STATE OF ODISHA BASANTA KUMAR MAHALA VS	AMBUJA BANDHU PARIDA VS	// / /0 ()
147	CRLMP/0000900/2023	STATE OF ODISHA SANDIP KUMAR SWAIN VS	ASIT KUMAR CHAUDHURY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000901/2023	SANJULATA JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 () //
149	CRLMP/0000902/2023	SOVEN KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //
150	CRLMP/0000903/2023	DILIP KUMAR SAHU VS STATE OF ODISHA	AMARENDRA PRASAD RAY VS	//0 () //
151	CRLMP/0000904/2023	JAYANTA KUMAR DAS VS STATE OF ODISHA	T.PANIGRAHI VS	//0 () //
152	CRLMP/0000905/2023	SUKANTA SENAPATI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 () //
153	CRLMP/0000906/2023	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SWETLANA DAS VS	//0 () //
154	CRLMP/0000907/2023	RAJKISHORE SAH VS STATE OF ODISHA	PRASANT KISHORE RAY VS	//0 () //
155	CRLREV/0000239/2023	ASISH NAIK@LITU VS STATE OF ODISHA	ASISH MISHRA VS	PARJANG /473 /2021 () //
156	CRLREV/0000240/2023	SUDHANSHU SEKHAR SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /16 /2018 () //
157	CRLREV/0000241/2023	BIRENDRADEV MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //
158	FAO/0000209/2023	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE VS RASHMI ROUT	BOHACE CHANDRA SAMANTARAY VS	// () //
159	FAO/0000210/2023	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	BOHACE CHANDRA SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	FAO/0000211/2023	CHANDAN MOHANTY THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ANIL KOLIKHAN	//
		VS	VS	0
161	ITA/0000051/2023	NARAHARI BINDHANI PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	ADITHYAN SANKAR MOHAPATRA, SR.S.C.(I.T)	//
		VS	VS	0
162	MACA/0000433/2023	M/S. TATA STEEL LONG PRODUCTS LIMITED SAKUNTALA BARIK	KALPATARU PANIGRAHI	//
		VS	VS	0
163	MACA/0000434/2023	CHITARANJAN ROUT D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
164	MACA/0000435/2023	SUMITRA BARIK DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	0
165	MACA/0000436/2023	CHANDAN KUMAR SAHOO M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ANUPAM DASH	//
		VS	VS	0
166	MATA/0000151/2023	CHANCHALA PUTEL BISAYA PARIDA	SUSANTA KUMAR DASH	//
		VS	VS	0
167	RSA/0000175/2023	SIBASAMBHU PARIDA PHADRI @ FADRI DIGAL	JAGANNATH BHUYAN	//
		VS	VS	0
168	RSA/0000176/2023	LABA DIGAL JAGANNATH SINGH	SURESH CHANDRA MOHANTY	//
		VS	VS	0
169	RSA/0000177/2023	DHRUBA CHARAN NAYAK ABHAY KUMAR PASAYAT	DIBAKAR PRUSTY	//
		VS	VS	0
		PRAMOD KUMAR PASAYAT		//
170	RSA/0000178/2023	BISHNU PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000179/2023	PANCHU PRADHAN SANTOSH ROUT VS JUDHISTIR ROUT	SANTOSH KUMAR MOHANTY VS	// // 0 //
172	RVWPET/0000165/2023	PRAVAKAR MAHALIK VS NATIONAL ALUMINUM COMPANY LTD.	DR. JITENDRA KUMAR LENKA VS	// 0 //
173	RVWPET/0000166/2023	AJIT KUMAR DEB VS PRESIDING OFFICER, CENTRAL GOVT.,INDUSTIAL TRIBUNAL CUM LABOUR COURT, BBSR	SUBODH KUMAR MOHANTY VS	// 0 //
174	RVWPET/0000167/2023	KUMUDINI LENKA VS DEEPAK KUMAR PATTAYAT	NIROD KUMAR SAHU VS	// 0 //
175	RVWPET/0000168/2023	DCB BANK LTD.,MUMBAI VS DISTRICT MAGISTRATE CUM COLLECTOR, KHORDHA	PRABIR KUMAR RAY VS	// 0 //
176	RVWPET/0000169/2023	M/S.CHEMFLO INDUSTRIES PVT.LTD. VS M/S.KMC CONSTRUCTION LTD.	SHIB SHANKAR MOHANTY VS	// 0 //
177	TRP(C)/0000167/2023	MAMINA MALLIK VS KHAGESWAR MALLICK	SAKTI MOHAN BEHERA VS	// 0 //
178	TRP(C)/0000168/2023	NIBEDITA CHANDRAKALA DEBI VS SUSHANTA KUMAR MANDAL	PRATAP CHANDRA MISHRA VS	// 0 //
179	WA/0000919/2023	STATE OF ODISHA VS MANJUSHREE MUDULI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
180	WA/0000920/2023	ARABINDA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
181	WA/0000921/2023	STATE OF ODISHA VS BHASKAR CHANDRA ROUL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000922/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR. VS MAMATA DALAI	PRAFULLA KUMAR RATH VS	// 0 //
183	WA/0000923/2023	STATE OF ODISHA VS DEEPAK KUMAR PATRA	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //
184	WA/0000924/2023	STATE OF ODISHA VS PRASANA KUMAR BAL	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
185	WA/0000925/2023	STATE OF ODISHA VS NIRANJAN SAHOO	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
186	WA/0000926/2023	STATE OF ODISHA VS TRINATH SAHOO	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
187	WA/0000927/2023	STATE OF ODISHA VS GAGAN CHARAN DALAI	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
188	WA/0000928/2023	STATE OF ODISHA VS GOUTAM MEHER	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
189	WA/0000929/2023	PRINCIPAL SECY, WORKS DEPTT., ODISHA VS UDAYNATH SWAIN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
190	WA/0000930/2023	D.G AND I.G OF POLICE, ODISHA VS OM PRAKASH MUNDA	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
191	WP(C)/0014464/2023	OMEGA ENTERPRISES, JHARSUGUDA VS STATE OF ODISHA.	AVIJIT PATNAIK VS	// 0 //
192	WP(C)/0014465/2023	SWAGATIKA SETHI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
193	WP(C)/0014466/2023	SANJAY MAJHI	PABITRA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014467/2023	SANJAY MAJHI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014468/2023	RANJEETA KEDIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0014469/2023	PANDAB BAG	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0014470/2023	BISWANATH MAJHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0014471/2023	RENU NANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0014472/2023	KAILASH MALICK	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014473/2023	RAJKISHORE MUDULI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0014474/2023	MONIKA MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014475/2023	SOPHIA SAHOO	PADMANAV CHOUDHURY	//
		VS	VS	0
		THE PROJECT DIRECTOR, CADA, CUTTACK		//
203	WP(C)/0014476/2023	DAMODAR MALLICK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014477/2023	PRASAR KUMAR KHUNTIA @ PRASARA KHUNTIA	MANOJ KUMAR BALASAMANTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0014478/2023	STATE OF ODISHA ANJALI RAJGURU VS	RABI NARAYAN BEHERA VS	// // 0
206	WP(C)/0014479/2023	STATE OF ODISHA KARTIKA PRADHAN VS	BIJAY KUMAR MOHANTY VS	// // 0
207	WP(C)/0014480/2023	STATE OF ODISHA DAMODAR MALLICK VS	RABI NARAYAN BEHERA VS	// // 0
208	WP(C)/0014481/2023	STATE OF ODISHA PRAVAT MAHARANA VS	SRINIVAS MOHANTY VS	// // 0
209	WP(C)/0014482/2023	STATE OF ODISHA DILLIP KUMAR SAHOO VS	RABI NARAYAN BEHERA VS	// // 0
210	WP(C)/0014483/2023	STATE OF ODISHA K.KRISHNA VENI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0014484/2023	STATE OF ODISHA DURYODHAN BEHERA VS	SRINIVAS MOHANTY VS	// // 0
212	WP(C)/0014485/2023	STATE OF ODISHA KARUNAKARA NAYAK VS	RABI NARAYAN BEHERA VS	// // 0
213	WP(C)/0014486/2023	STATE OF ODISHA PRAMILA MAHANTA VS	GOPINATH SETHI VS	// // 0
214	WP(C)/0014487/2023	STATE OF ODISHA KAMALINI MISHRA VS	RABI NARAYAN BEHERA VS	// // 0
215	WP(C)/0014488/2023	STATE OF ODISHA MANORAMA SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0014489/2023	SARAT CHANDRA NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
217	WP(C)/0014490/2023	PARSURAM PANIGRAHI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
218	WP(C)/0014491/2023	PRAGYAN RATH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
219	WP(C)/0014492/2023	LAXMINARAYANA PATTNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
220	WP(C)/0014493/2023	DR.AMRESH PATI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
221	WP(C)/0014494/2023	PRIYADARSINI RATH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
222	WP(C)/0014495/2023	CHIRANJEEV SAMAL VS JOINIT COMMNR. OF STATE TAX (APPEAL), BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
223	WP(C)/0014496/2023	SASHI BHUSAN DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
224	WP(C)/0014497/2023	PRAMOD KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	WP(C)/0014498/2023	M/S SOTC TRAVEL LTD., MUMBAI VS UNION OF INDIA	RAHUL TANGRI VS	// 0 //
226	WP(C)/0014499/2023	JANMEJAY SAMAL VS GENERAL MANAGER FOOD CORPORATION OF INDIA, ANGUL	SUBAS CHANDRA DAS VS	// 0 //
227	WP(C)/0014500/2023	PRABHAT KUMAR BARIK	SANGRAM KUMAR SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0014501/2023	MRUTRYUNJAYA SAMAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		GENERAL MANAGER FOOD CORPORATION OF INDIA, ZONAL OFFICE, ANGUL		//
229	WP(C)/0014502/2023	AMIYA KUMAR PANIGRAHI	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0014503/2023	RANJAN KUMAR SAMAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		GENERAL MANAGER FOOD CORPORATION OF INDIA, ZONAL OFFICE, ANGUL		//
231	WP(C)/0014504/2023	SANJIB SENA @ SANJEEV SENA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		BANK OF BARODA, JHARSUGUDA		//
232	WP(C)/0014505/2023	MADHABANANDA PARIDA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0014506/2023	JANAKI MISHRA	RAJU KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0014507/2023	SMITA SATAPATHY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014508/2023	SAROJ KUMAR MOHANTY	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0014509/2023	MRUTYUNJAY MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0014510/2023	M/S SEVEN HILLS ESTATE LTD., PURI	SMITA RANJA PATNAIK	//
		VS	VS	0
		M/S SEVEN HILLS ESTATE FLAT OWNERS ASSOCIATION, PURI		//
238	WP(C)/0014511/2023	DUSMANTA KUMAR BAL	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0014512/2023	UNION OF INDIA CHIRANJEEV SAMAL VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
240	WP(C)/0014513/2023	JOINT COMMNR. OF STATE TAX (APPEAL), CT AND GST, BBSR SARATA KUMAR PANDA VS	BIRAJA PRASANNA DAS VS	// // ()
241	WP(C)/0014514/2023	STATE OF ODISHA BISWAJIT DAS VS	SAKTI MOHAN BEHERA VS	// // ()
242	WP(C)/0014515/2023	STATE OF ODISHA MANOJ KUMAR RAM VS	ANJAN KUMAR BISWAL VS	// // ()
243	WP(C)/0014516/2023	STATE OF ODISHA SURAVI BAL VS	PRADEEP KUMAR DAS VS	// // ()
244	WP(C)/0014517/2023	STATE OF ODISHA TARA PRASAD MISHRA VS	NRUSINGHA CHARAN ROUT VS	// // ()
245	WP(C)/0014518/2023	STATE OF ODISHA SNEHAPUSPH MARKETING PVT. LTD.,KOLKATA VS	SASWAT KUMAR ACHARYA VS	// // ()
246	WP(C)/0014519/2023	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR RAMANI RANJAN ROUT VS	NRUSINGHA CHARAN ROUT VS	// // ()
247	WP(C)/0014520/2023	STATE OF ODISHA M/S KOLKOTA FASHION BAZAR, BBSR VS	KULADA NANDA DAS VS	// // ()
248	WP(C)/0014521/2023	GOVT. OF ODISHA SUCHITRA PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // ()
249	WP(C)/0014522/2023	STATE OF ODISHA BUDHESWAR DASH VS	SITANSU MOHAN SINGH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0014523/2023	SANJAY MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
251	WP(C)/0014524/2023	VIMTAS SCHOOL OF PHARMACY, KORAPUT VS PHARMACY COUNCIL OF INDIA	AMITAV DAS VS	// 0 //
252	WP(C)/0014525/2023	BRAHMANANDA PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0014526/2023	SANJAY MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
254	WP(C)/0014527/2023	JYOTI PRAKASH MALLICK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
255	WP(C)/0014528/2023	PADMALAYA BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
256	WP(C)/0014529/2023	ASWINI KUMAR DAS VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
257	WP(C)/0014530/2023	SK.HABIBUR RAHAMAN VS COLLECTOR AND DM, BHADRAK	MD. GOLAM MADANI VS	// 0 //
258	WP(C)/0014531/2023	SABITA JENA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
259	WP(C)/0014532/2023	RAMANI RANJAN ROUT VS STATE OF ODISHA	NRUSINGHA CHARAN ROUT VS	// 0 //
260	WP(C)/0014533/2023	DILLIP KUMAR JENA VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
261	WP(C)/0014534/2023	GOLEKHA CHANDRA BARAL	CHITTA RANJAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA		//
262	WP(C)/0014535/2023	AKSHAYA KUMAR SWAIN	KISHOR CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014536/2023	BRAHMA NAND MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014537/2023	NIRAKAR BEHERA	CHITTA RANJAN NANDA	//
		VS	VS	0
		COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA		//
265	WP(C)/0014538/2023	SEPHALINI BENYA	JUGAL KISHORE ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014539/2023	ARIKA KHOSLA	JUGAL KISHORE ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014540/2023	RATNAKAR BEHERA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014541/2023	BISHNU PRASAD MISHRA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014542/2023	PRITINANDA NAIK	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014543/2023	BIMALA MUDULI	JUGAL KISHOR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014544/2023	GHOSAMANI HALBA	JUGAL KISHORE ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014545/2023	RAJ KISHORE NAYAK	MANORANJAN PADHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0014546/2023	STATE OF ODISHA SANTOSH KUMAR MITRA VS	NIRANJAN BISWAL VS	// // ()
274	WP(C)/0014547/2023	STATE OF ODISHA TEJAYASPA DEVI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
275	WP(C)/0014548/2023	STATE OF ODISHA RABI SHANKAR MEHER VS	SUJAY SHANKER SINGHDEO VS	// // ()
276	WP(C)/0014549/2023	STATE OF ODISHA GOBARDHAN PALAI VS	SUDEEP KUMAR SARANGI VS	// // ()
277	WP(C)/0014550/2023	STATE OF ODISHA RANKANATH MALLIK VS	DR.PURUSOTTAM CHULI VS	// // ()
278	WP(C)/0014551/2023	STATE OF ODISHA KARUNAKAR SINGH VS	UPENDRA KUMAR SAMAL VS	// // ()
279	WP(C)/0014552/2023	STATE OF ODISHA GOLEKHA PALAI VS	SUDEEP KUMAR SARANGI VS	// // ()
280	WP(C)/0014553/2023	STATE OF ODISHA SURENDRANATH DAS VS	LAXMIDHAR DASH VS	// // ()
281	WP(C)/0014554/2023	STATE OF ODISHA DILLIP KUMAR JENA VS	BHABANI PRASAD MOHANTY VS	// // ()
282	WP(C)/0014555/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA ROHIT KUMAR DASH VS	SUDEEP KUMAR SARANGI VS	// // ()
283	WP(C)/0014556/2023	STATE OF ODISHA BABAJI SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0014557/2023	BISWA RANJAN PAIKARAY VS THE G.M., O.S.A.M. BOARD ODISHA, BBSR	MD. GOLAM MADANI VS	// 0 //
285	WP(C)/0014558/2023	HEMALATA PATEL VS COLLECTOR CUM D.M., BARGARH	SIDHARTHA DAS VS	// 0 //
286	WP(C)/0014559/2023	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
287	WP(C)/0014560/2023	SURESH CHANDRA ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
288	WP(C)/0014561/2023	DEBA PRASAD PADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
289	WP(C)/0014562/2023	SABITRI KUMARI DEVI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
290	WP(C)/0014563/2023	KALPATALTA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
291	WP(C)/0014564/2023	RISNARANI SARANGI VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
292	WP(C)/0014565/2023	SANJUKTA PATTNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
293	WP(C)/0014566/2023	AYUSMITA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR VS	// 0 //
294	WP(C)/0014567/2023	GURUNATH BRAHMA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
295	WP(C)/0014568/2023	JAJATI KISHORE BEHERA	SUDEEP KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014569/2023	SAUDAMINI MOHAPATRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014570/2023	BASIR AHAMMED KHAN	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014571/2023	JITENDRA KUMAR ROUT	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014572/2023	SASWATI DASH	SIDHARTHA MISRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014573/2023	RAJ KUMAR GIRI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014574/2023	MURALIDHAR SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
302	WP(C)/0014575/2023	MAHADEB ADHIKARI	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
303	WP(C)/0014576/2023	BHUSAN GAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
304	WP(C)/0014577/2023	MANGARAJ PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014578/2023	DEBASHIS MANGARAJ	KEDAR KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014579/2023	BIPIN KUMAR CHOUDHURY	ASHISH RANJAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0014580/2023	STATE OF ODISHA DR.SATYAPRIYA DASH VS	DR.JITENDRA KUMAR LENKA VS	// // ()
308	WP(C)/0014581/2023	STATE OF ODISHA SOMANATH BARIK VS	DR. JITENDRA KUMAR LENKA VS	// // ()
309	WP(C)/0014582/2023	STATE OF ODISHA JAGANNATH SETHY VS	SANJIB MOHANTY VS	// // ()
310	WP(C)/0014583/2023	STATE OF ODISHA PRASANA KUMAR MOHANTY VS	SIDDHARTHA SAMAL VS	// // ()
311	WP(C)/0014584/2023	STATE OF ODISHA NARESH CHANDRA GIRI VS	KHIROD CHANDRA MAJHI VS	// // ()
312	WP(C)/0014585/2023	R.T.O.,SUNDARGARH SAROJ KUMAR BARIK VS	KHIROD CHANDRA MAJHI VS	// // ()
313	WP(C)/0014586/2023	R.T.O.,CHANDIKHOL MANASWINI PANDA VS	LAXMAN PRADHAN VS	// // ()
314	WP(C)/0014587/2023	ADDL. SUB-COLLECTOR, BALIGUDA KISHWAR MANTU VS	KHIROD CHANDRA MAJHI VS	// // ()
315	WP(C)/0014588/2023	R.T.O.,BBSR I HEMANTA KUMAR BHATTA VS	AJAYA KUMAR PRADHAN VS	// // ()
316	WP(C)/0014589/2023	STATE OF ODISHA KISHWAR MANTU VS	KHIROD CHANDRA MAJHI VS	// // ()
317	WP(C)/0014590/2023	R.T.O.,BBSR I PABITRA KUMAR SWAIN VS	KHIROD CHANDRA MAJHI VS	// // ()
		R.T.O.,JAGATSINGHPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0014591/2023	SHANTILATA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
319	WP(C)/0014592/2023	SK. MUSTAK ALLI VS R.T.O.,JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
320	WP(C)/0014593/2023	BANAMALI BISI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
321	WP(C)/0014594/2023	SWARNALATA PRADHAN VS COMMNR. CUM SECY., EXCISE DEPT. GOVT. OF ODISHA	SUJATA JENA VS	// 0 //
322	WP(C)/0014595/2023	M/S GROUP EX SERVICES, ROURKELA VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	AMIYA KUMAR MISHRA 2 VS	// 0 //
323	WP(C)/0014596/2023	PROMILA NAIK VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
324	WP(C)/0014597/2023	BIJAYA KUMAR AGARWALA VS ODISHA CIVIL SUPPLIES CORPORATION LTD. BBSR	SASWATI MOHAPATRA VS	// 0 //
325	WP(C)/0014598/2023	RAJENDRA KUMAR MOHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
326	WP(C)/0014599/2023	SAROJ KUMAR MISHRA VS PUSPALATA DEI	UMESH CHANDRA MOHANTY VS	// 0 //
327	WP(C)/0014600/2023	PARAMESWAR GOPAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
328	WP(C)/0014601/2023	LAXMINARAYAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
329	WP(C)/0014602/2023	PRATAP KUMAR SWAIN	PRASANNA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0014603/2023	PARTHBA BHAINSA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0014604/2023	SATYANARAYAN COLLEGE OF NURSING, MALKANDUR	DURGESH NARAYAN RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
332	WP(C)/0014605/2023	BIJAYA KUMAR MOHAPATRA	PRASANNA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0014606/2023	MANORANJAN SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0014607/2023	JEETA SATPATHY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0014608/2023	PRADIPTA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0014609/2023	SARAT CHANDRA DAS	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0014610/2023	SANTOSH KUMAR PUTHAL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0014611/2023	NARAYAN CHANDRA NAYAK	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0014612/2023	BIRAT HARPAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0014613/2023	RAMESH CHANDRA MAHANTA	SATYABRATA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0014614/2023	STATE OF ODISHA NILAMANI SWAIN VS	RAMESH CHANDRA SWAIN VS	// // ()
342	WP(C)/0014615/2023	STATE OF ODISHA BUDURAM MUNDA VS	DURGESH NARAYAN RATH VS	// // ()
343	WP(C)/0014616/2023	STATE OF ODISHA GHANSHYAM BARIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
344	WP(C)/0014617/2023	STATE OF ODISHA DILLIP KUMAR TIRKEY VS	KUNAL KUMAR SWAIN VS	// // ()
345	WP(C)/0014618/2023	STATE OF ODISHA RABI PRAKASH AGARWAL VS	BRAJA MOHAN SARANGI VS	// // ()
346	WP(C)/0014619/2023	STATE OF ODISHA MUNIR BAIG VS R.T.O., BARBIL	BRAJA MOHAN SARANGI VS	// // ()
347	WP(C)/0014620/2023	MANOJ KUMAR ROUTRAY VS	DEBASIS TRIPATHY VS	// // ()
348	WP(C)/0014621/2023	STATE OF ODISHA HARIHAR SAHU VS	DURGESH NARAYAN RATH VS	// // ()
349	WP(C)/0014622/2023	STATE OF ODISHA SHAIKH MOZIBUR RAHEMAN VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
350	WP(C)/0014623/2023	SURENDRA PANIGRAHI VS	GOPAL PRASAD JENA VS	// // ()
351	WP(C)/0014624/2023	STATE OF ODISHA RAJESH PANIGRAHI VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0014625/2023	ABHAYA KUMAR SWAIN VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
353	WP(C)/0014626/2023	SUBASHINI BHANJA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
354	WP(C)/0014627/2023	MAHESWAR NAYAK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0014628/2023	BIJAYA KUMAR DALEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
356	WP(C)/0014629/2023	HARBINDAR SINGH DEENGRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
357	WP(C)/0014630/2023	SANJAYA KUMAR MANGARAJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
358	WP(C)/0014631/2023	AMAL HALDAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
359	WP(C)/0014632/2023	BAIDHAR KANDI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
360	WP(C)/0014633/2023	MAGUNI CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
361	WP(C)/0014634/2023	SUSIL BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
362	WP(C)/0014635/2023	KSHYAMANIDHI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
363	WP(C)/0014636/2023	BISWAMBAR DAS	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0014637/2023	STATE OF ODISHA DILLIP KUMAR DEY	JIBAN RANJAN DASH	//
		VS	VS	0
365	WP(C)/0014638/2023	STATE OF ODISHA UTTAM DAS	SAROJ KUMAR PADHI	//
		VS	VS	0
366	WP(C)/0014639/2023	STATE OF ODISHA GOKULANANDA SAHOO	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
367	WP(C)/0014640/2023	STATE OF ODISHA SATISH MANDAL	SAROJ KUMAR PADHI	//
		VS	VS	0
368	WP(C)/0014641/2023	STATE OF ODISHA TULASI BEHERA	SOUMYA DEV RAY	//
		VS	VS	0
369	WP(C)/0014642/2023	STATE OF ODISHA BISWARANJAN MOHARANA	DURGESH NARAYAN RATH	//
		VS	VS	0
370	WP(C)/0014643/2023	STATE OF ODISHA BHABARANJAN DAS	SAROJ KUMAR PADHI	//
		VS	VS	0
371	WP(C)/0014644/2023	STATE OF ODISHA SWARNALATA TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
372	WP(C)/0014645/2023	STATE OF ODISHA KSHETRAMOHAN KANDI	DURGESH NARAYAN RATH	//
		VS	VS	0
373	WP(C)/0014646/2023	STATE OF ODISHA RAKHAL BAIDYA	SAROJ KUMAR PADHI	//
		VS	VS	0
374	WP(C)/0014647/2023	STATE OF ODISHA URMINTI KALEN XESS	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0014648/2023	STATE OF ODISHA NARAYAN DAS VS	SAROJ KUMAR PADHI VS	// // ()
376	WP(C)/0014649/2023	STATE OF ODISHA M/S. S. MUND CONSTRUCTIONS PVT. LTD.,KALAHANDRA	ABODHA CHANDRA NAYAK VS	// // ()
377	WP(C)/0014650/2023	STATE OF ODISHA PRABHA KANTI MINJ VS	DURGESH NARAYAN RATH VS	// // ()
378	WP(C)/0014651/2023	STATE OF ODISHA HEMAKANTI ARGALIA @ GANDA VS	KIRTAN DANG VS	// // ()
379	WP(C)/0014652/2023	UNION OF INDIA PRASANNA KUMAR CHHATRIA VS	SASWATI MOHAPATRA VS	// // ()
380	WP(C)/0014653/2023	STATE OF ODISHA SANKAR RANA VS	SASWATI MOHAPATRA VS	// // ()
381	WP(C)/0014654/2023	STATE OF ODISHA SUKADEV MUNDA VS	DURGESH NARAYAN RATH VS	// // ()
382	WP(C)/0014655/2023	STATE OF ODISHA M/S. SAYAMA TADINGI, RAYAGADA VS	MUKESH AGARWAL VS	// // ()
383	WP(C)/0014656/2023	COMMN. OF CT AND GST, CUTTACK PARAMESWAR MALIK VS	DURGESH NARAYAN RATH VS	// // ()
384	WP(C)/0014657/2023	STATE OF ODISHA JOGESWAR GUA VS	SASWATI MOHAPATRA VS	// // ()
385	WP(C)/0014658/2023	STATE OF ODISHA BIJAY KUMAR PATTANAIAK VS	PRAVAT KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0014659/2023	BISWANATH PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
387	WP(C)/0014660/2023	TRILOCHAN SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
388	WP(C)/0014661/2023	NRUSINGHA CHARAN BHUYAN VS AMARENDRA PARIDA	AJIT KUMAR TRIPATHY VS	// 0 //
389	WP(C)/0014662/2023	ROHIN MAHATO VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
390	WP(C)/0014663/2023	LAXMI DEVI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
391	WP(C)/0014664/2023	MANJULA MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
392	WP(C)/0014665/2023	MAHABIR SAHOO VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
393	WP(C)/0014666/2023	LAXMI DEVI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
394	WP(C)/0014667/2023	BHAKTANANDA JENA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
395	WP(C)/0014668/2023	THUMBA EKKA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
396	WP(C)/0014669/2023	DILLIP KUMAR JENA VS COMMNR. CUM SECY., GOVT. OF ODISHA, DEPT. OF ENERGY	KRUSHNA CHANDRA RATH VS	// 0 //
397	WP(C)/0014670/2023	RAMA CHANDRA SAHU	SIDHARTH PRASAD DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0014671/2023	SATIVADA VARSHA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0014672/2023	ASHOK KUMAR JENA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014673/2023	MAHAMMAD SULTAN HOQUE	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
401	WP(C)/0014674/2023	M/S.KALINGA POLYPACK PVT. LTD.,CUTTACK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		AO, UNION BANK OF INDIA, BBSR		//
402	WP(C)/0014675/2023	SARBESWAR JENA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014676/2023	SAMIR CHOUDHURY	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0014677/2023	BALAKRUSHNA SAHU	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0014678/2023	GAUTAM DALAI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0014679/2023	LALATENDU SAHOO	MAHESH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014680/2023	LAXMI DEVI	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0014681/2023	BIKASH JENA	BISWABIHARI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0014682/2023	STATE OF ODISHA KL INFRABUILD PVT LTD. BOLANGIR VS	SASWAT KUMAR ACHARYA VS	// // ()
410	WP(C)/0014683/2023	STATE OF ODISHA BIRANCHI NARAYAN NANDA VS	BASUDEV PUJARI VS	// // ()
411	WP(C)/0014684/2023	STATE OF ODISHA GOPALKA SAVINGS AND INVESTMENT PVT LTD. KOLAKOTA	SASWAT KUMAR ACHARYA VS	// // ()
412	WP(C)/0014685/2023	PRINCIPAL COMMNR. OF INCOME TAX SAMBALPUR PRATIMA KUMARI MAHTO VS	NIRANJAN SINGH (1) VS	// // ()
413	WP(C)/0014686/2023	STATE OF ODISHA SUKANTA KUMAR PATRA VS	SUVALAXMI DEVI VS	// // ()
414	WP(C)/0014687/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	PARESH KUMAR MOHANTY VS	// // ()
415	WP(C)/0014688/2023	STATE OF ODISHA NITA DUBEY VS	VIVASWAT MOHAPATRA VS	// // ()
416	WP(C)/0014689/2023	STATE OF ODISHA BASANTI BARIK VS	HRUDANANDA MOHAPATRA VS	// // ()
417	WP(C)/0014690/2023	STATE OF ODISHA ATAS KUMAR DAS MOHAPATRA VS	RANJIT SAMAL VS	// // ()
418	WP(C)/0014691/2023	STATE OF ODISHA JALANDHAR BHAINSAI VS	SASWATI MOHAPATRA VS	// // ()
419	WP(C)/0014692/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0014693/2023	NIMAIN CHANDRA TANDI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
421	WP(C)/0014694/2023	JALANDHAR BISHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
422	WP(C)/0014695/2023	SANJAY KUMAR CHAND VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
423	WP(C)/0014696/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	WP(C)/0014697/2023	CHAMRU RAUT VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
425	WP(C)/0014698/2023	MUKUNDA CHANDRA PARIDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
426	WP(C)/0014699/2023	DWITI KRUSHNA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
427	WP(C)/0014700/2023	DAMBURUDHAR KATA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
428	WP(C)/0014701/2023	RAMESH CHANDRA SAHA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
429	WP(C)/0014702/2023	KNEWMAX BENEVOLENT FOUNDATIONS, DELHI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
430	WP(C)/0014703/2023	UDAYANARAYAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
431	WP(C)/0014704/2023	SANDHYARANI NAYAK	RANJIT SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0014705/2023	JAGANNATH PRASAD NATH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0014706/2023	INDRAMANI MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0014707/2023	RENU DASH SHARMA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0014708/2023	JITENDRA PANIGRAHI	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0014709/2023	RANJAN KUMAR THAMB	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0014710/2023	KRUPA SINDHU PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0014711/2023	BRAJA BIHARI DAS	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0014712/2023	PRASANNA KUMAR SETHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0014713/2023	SHASHI BHUSAN HOTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0014714/2023	MAHENDRA KUMAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0014715/2023	KANAK LATA MISHRA	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0014716/2023	STATE OF ODISHA MANIKANTI PANIGRAHI VS	RANJIT SAMAL VS	// // ()
444	WP(C)/0014717/2023	STATE OF ODISHA MADAN MOHAN PATI VS	RANJIT SAMAL VS	// // ()
445	WP(C)/0014718/2023	STATE OF ODISHA SURESH CHANDRA PADHAN VS	RANJIT SAMAL VS	// // ()
446	WP(C)/0014719/2023	STATE OF ODISHA JHATAKANTI PATEL VS	RANJIT SAMAL VS	// // ()
447	WP(C)/0014720/2023	STATE OF ODISHA LAXMAN MOHANTA VS	RANJIT SAMAL VS	// // ()
448	WP(C)/0014721/2023	STATE OF ODISHA KAILASH CHANDRA BARIK VS	RANJIT SAMAL VS	// // ()
449	WP(C)/0014722/2023	STATE OF ODISHA NITYANANDA NAIK VS	RANJIT SAMAL VS	// // ()
450	WP(C)/0014723/2023	STATE OF ODISHA DEBASMITA PATTANAİK VS	RANJIT SAMAL VS	// // ()
451	WPCRL/0000061/2023	STATE OF ODISHA TAPAN KUMAR GOUDA VS	GOPAL KRISHNA NAYAK VS	// // ()/
452	ABLAPL/0004553/2023	STATE OF ODISHA KARTIK ROUT VS	BISWARANJAN NAYAK VS	// // () KHANTAPADA /82 /2023
453	ABLAPL/0004554/2023	STATE OF ODISHA DILLIP KUMAR ROUT@ BABULI ROUT VS	MAHES DAS VS	// // () PATTAMUNDAI /284 /2023
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004555/2023	PRAMOD KUMAR MOHANTY @ BABUNI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PIRAHAT P.S /78 /2023 () //
455	ABLAPL/0004556/2023	MANOMOHAN MAJHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /100 /2023 () //
456	ABLAPL/0004557/2023	SOMANATHA BEHERA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	JAGATPUR /179 /2023 () //
457	ABLAPL/0004558/2023	DILLIP KUMAR BEHERA @ DILU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /111 /2023 () //
458	ABLAPL/0004559/2023	SIPUN ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /26 /2023 () //
459	ABLAPL/0004560/2023	SUSHAMA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
460	ABLAPL/0004561/2023	AMBIKA PANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	KUAKHIA /91 /2023 () //
461	ABLAPL/0004562/2023	RAJA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /112 /2023 () //
462	ABLAPL/0004563/2023	NARAYAN BISWAL VS STATE OF ODISHA	BIDYADHAR PANDA VS	BARANGA /144 /2023 () //
463	ABLAPL/0004564/2023	JITUNU BARADA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BELLAGUNTHA /62 /2023 () //
464	ABLAPL/0004565/2023	SAROJ GURU VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	DHENKANAL SADAR /288 /2023 () //
465	ABLAPL/0004566/2023	SUBHADARSHI NIGAMANANDA SWAIN @ BULU	AKASH BHUYAN	KUJANGA /209 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0004567/2023	STATE OF ODISHA MAMASHREE BHARATI	GOPAL KRUSHNA MOHANTY	// KENDRAPARA /131 /2023
		VS	VS	()
467	ABLAPL/0004568/2023	STATE OF ODISHA BISWARANJAN GHADEI	PRASANTA KUMAR MOHANTY (2)	// NEMALO /62 /2023
		VS	VS	()
468	ABLAPL/0004569/2023	STATE OF ODISHA MANAS RANJAN ACHARYA	APURBA RANJAN SETHI	// MARSHAGHAI /230 /2023
		VS	VS	()
469	ABLAPL/0004570/2023	STATE OF ODISHA KAMALA SWAIN @ KAMALA SWAIN	PRAVASH CHANDRA JENA	// CHANDAKA P.S. /289 /2022
		VS	VS	()
470	ABLAPL/0004571/2023	STATE OF ODISHA BHIMA @ BHIMSEN NAIK	PARTHA SARATHI NAYAK	// BAGDIA /11 /2023
		VS	VS	()
471	ABLAPL/0004572/2023	STATE OF ODISHA NARENDRA DAS	DEBASISH SAMAL	// BASTA /95 /2023
		VS	VS	()
472	ABLAPL/0004573/2023	STATE OF ODISHA SRIKANTA KUMAR JADAV	JYOTIRMAYA SAHOO	// KHURDA SADAR /133 /2023
		VS	VS	()
473	ABLAPL/0004574/2023	STATE OF ODISHA RANJAN KUMAR PARIDA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
474	ABLAPL/0004575/2023	STATE OF ODISHA SATYAJIT SAHOO @ DIPU	KARNAIN SATTAR	// SORO /201 /2023
		VS	VS	()
475	ABLAPL/0004576/2023	STATE OF ODISHA MAHAMMAD SARIQUE	KASHINATH PATTANAIAK	// LALBAG /62 /2023
		VS	VS	()
476	ABLAPL/0004577/2023	STATE OF ODISHA TUKUNA LENKA	ANIMESH MOHANTY	// PIRAHAT P.S /79 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0004578/2023	STATE OF ODISHA PAPUN BEHERA VS	ADITI HOTA VS	// GOPALPRASAD /93 /2023 ()
478	ABLAPL/0004579/2023	STATE OF ODISHA ATIS KUMAR MALIK @ LITU VS	BHARAT CHANDRA PANDA VS	// SORO /251 /2023 ()
479	ABLAPL/0004580/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// / /0 ()
480	ABLAPL/0004581/2023	STATE OF ODISHA RAJARAM NAIK VS	JAGABANDHU SAHU VS	// TITILAGARH /352 /2022 ()
481	ABLAPL/0004582/2023	STATE OF ODISHA SAROJ BISWAL @ LITUN VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /78 /2023 ()
482	ABLAPL/0004583/2023	STATE OF ODISHA DINESH NAG VS	DIPTI RANJAN SWAIN VS	// KANTABANJI /77 /2023 ()
483	ABLAPL/0004584/2023	STATE OF ODISHA SONIA TRIPATHY VS	BIBHUTI BHUSAN MISHRA VS	// EOW,BHUBANESWAR /11 /2023 ()
484	ABLAPL/0004585/2023	STATE OF ODISHA RANJAN BEHERA VS	ANIRUDHA DAS VS	// BANTALA /189 /2023 ()
485	ABLAPL/0004586/2023	STATE OF ODISHA CHITARANJAN SETHI @ MADHIA SETHI VS	AMITAV TRIPATHY VS	// NAYAGARH /42 /2023 ()
486	ABLAPL/0004587/2023	STATE OF ODISHA MANTANU DEEP VS	BIJAYA KUMAR RAGADA VS	// KHETRARAJPUR /121 /2023 ()
487	ABLAPL/0004588/2023	STATE OF ODISHA SAMIR KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	// MANGALA BAG /114 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0004589/2023	ASHOK PATTANAİK VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAPUR /79 /2023 () //
489	ABLAPL/0004590/2023	TUKUNA LENKA VS STATE OF ODISHA	ANIMESH MOHANTY VS	PIRAHAT P.S /78 /2023 () //
490	ABLAPL/0004591/2023	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /164 /2023 () //
491	ABLAPL/0004592/2023	SARANGA NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PARJANG /13 /2022 () //
492	ABLAPL/0004593/2023	JANARDAN GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PATTAPUR (DIGAPAHANDI) /187 /2023 () //
493	ABLAPL/0004594/2023	MAHESWAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /77 /2023 () //
494	ABLAPL/0004595/2023	MUNJA BIBI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	PURUNABAZAR /84 /2023 () //
495	ABLAPL/0004596/2023	KULADHAR BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /58 /2022 () //
496	ABLAPL/0004597/2023	KULADHAR BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /57 /2022 () //
497	ABLAPL/0004598/2023	RATNAKAR MAHAKUD@JADU VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /11 /2023 () //
498	ABLAPL/0004599/2023	BHAGABAN DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /270 /2023 () //
499	ABLAPL/0004600/2023	PUTHULU KUMAR JENA @ PRATHALI	LALITENDU BHUYAN	RAMACHANDRAPUR /57 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0004601/2023	SARAT CHANDRA SETHI	SMRUTI RANJAN MOHAPATRA	MAHILA P.S.(BBSR) /54 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0004602/2023	SAROJKANTA MOHAPATRA	SOUGAT DASH	TOMANDO /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0004603/2023	SAHARUKH SAHA	PRADEEP KUMAR DAS	CHANDABALI /134 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0004604/2023	ANNAPURNA SAHOO	KASHINATH PATTNAIK	/ /0
		VS	VS	()
		UNION OF INDIA(RAILWAY)		//
504	ABLAPL/0004605/2023	PRAHALAD DHAL	NIKUNJA KUMAR ROUT	PIRAHAT P.S /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0004606/2023	SANJAYA KUMAR NAHAK	ADYASIDHI MISHRA	CHATRAPUR /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0004607/2023	NIRMAL CHANDRA BHOI @ NIRMAL BHOI	RABINDRANATH PRUSTY	HEMGIR /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0004608/2023	HRUDANANDA MANDAL	BIBHUTI RANJAN MOHANTY	BALASORE VIGILANCE /62 /2015
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
508	ABLAPL/0004609/2023	JHARANA ROUT	KARUNA KAR NAYAK	BHARATPUR PS /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0004610/2023	ARUNA KUMAR SETHI	PRATIK DASH	CHANDAPUR /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0004611/2023	KAHARA KARAN @ SANJAY KARAN	PRABIR KUMAR RAY	JENAPUR /66 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0004612/2023	STATE OF ODISHA BAMADEV SAMANTRA @ JHAMPUA VS	SURYA NARAYAN MISHRA VS	// KANAS /73 /2018 ()
512	ABLAPL/0004613/2023	STATE OF ODISHA MAHESWAR PARIDA VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /71 /2023 ()
513	ABLAPL/0004614/2023	STATE OF ODISHA JUGAL KISHORE MISHRA VS	PRATIK DASH VS	// CHANDAPUR /70 /2023 ()
514	ABLAPL/0004615/2023	STATE OF ODISHA DEBITOSH ACHARYA VS	PRADEEP RANJAN MISHRA VS	// CHANDRASEKHARPUR /164 /2023 ()
515	ABLAPL/0004616/2023	STATE OF ODISHA SHASHANK AGRAWAL VS	PITAMBAR CHARYA(SR. ADV.) VS	// CHANDAPUR /79 /2023 ()
516	ABLAPL/0004617/2023	STATE OF ODISHA SK.HAKIM VS	PRIYA RANJAN MISHRA VS	// DHUSURI /150 /2023 ()
517	ABLAPL/0004618/2023	STATE OF ODISHA SEBAK BEHERA VS	BHABANI SANKAR MISHRA VS	// RAGHUNATHPUR /264 /2022 ()
518	ABLAPL/0004619/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	BHAWANI SANKAR PANIGRAHI VS	// CHANDAPUR /79 /2023 ()
519	ABLAPL/0004620/2023	STATE OF ODISHA RAJKISHORE TRIPATHY VS	SANTOSH KUMAR MAHANTY VS	// KODALA /129 /2023 ()
520	ABLAPL/0004621/2023	STATE OF ODISHA MAHAMMAD SULTAN HAQUE VS	BHAWANI SANKAR PANIGRAHI VS	// CHANDAPUR /79 /2023 ()
521	ABLAPL/0004622/2023	STATE OF ODISHA JADUMANI MAHANTA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// CRRRI /53 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0004623/2023	SK. RAJESH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /148 /2023 () //
523	ABLAPL/0004624/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	CHANDAPUR /79 /2023 () //
524	ABLAPL/0004625/2023	THOMAS MAJHI @ THAMAS MAJHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PADMAPUR /29 /2023 () //
525	ABLAPL/0004626/2023	KANHEI @ KISHORELAL MALIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BASUDEVPUR /103 /2023 () //
526	ABLAPL/0004627/2023	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
527	ABLAPL/0004628/2023	SK.RAJESH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /150 /2023 () //
528	ABLAPL/0004629/2023	SANJAYA KUMAR SAMANTARA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDAPUR /79 /2023 () //
529	ABLAPL/0004630/2023	BIRANCHI MALIK @ SUBASH MALICK VS STATE OF ODISHA	ABHIJIT DAS VS	PATTAMUNDAI /251 /2023 () //
530	ABLAPL/0004631/2023	MANAS BALABANTRAY VS STATE OF ODISHA	ATMAJIT MANMATH DAS VS	PIPLI /195 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 CONTAC/5/2023	SHAKUNTALA JENA-MP	M/S NIRANJAN PANDA,D.R MISHRA, SUDHANSU SKH
2	6/2023 OTAPL/3/2016	COMMISSIONER OF CUSTOMSPREVENTIVE-MP	MR.MRINALINI PADHI,SR.STANDING COUNSEL
3	145/2023 CMAPL/360/2023	ARNAPURNA MOHANTY-MP	ADV.
4	146/2023 CMAPL/119/2023	RAKESH KUMAR NAYAK-MP	SUJAY SHANKER SINGHDEO
5	154/2023 RVWPET/266/2022	NIRANJAN BISWAL-MP	M/S R.K. BISOI, B. MOHAPATRA, K.C. NAYAK, N. PRA
6	155/2023 CRLMP/721/2023	REBATI SAHOO-MP	
7	155/2023 RVWPET/132/2023	M/S. PARADEEP PHOSPHATES LTD.-MP	MUKESH PANDA
8	156/2023 CRLMP/697/2023	SANTANU KUMAR DORA-MP	NIRANJAN HOTA
9	156/2023 RVWPET/166/2023	AJIT KUMAR DEB-MP	SUBODH KUMAR MOHANTY
10	157/2023 RVWPET/167/2023	KUMUDINI LENKA-MP	NIROD KUMAR SAHU
11	157/2023 CRLMP/567/2023	DHANURJAY SAMAL-MP	
12	165/2023 MATA/122/2023	FANIBHUSAN TRIPATHY-MP	BRAHMANANDA TRIPATHY
13	187/2023 TRP(C)/168/2023	NIBEDITA CHANDRAKALA DEBI-MP	PRATAP CHANDRA MISHRA
14	202/2023 CONTC/275/2023	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
15	203/2023 CONTC/4527/2021	SAMAL BARRAGE EMPLOYEES UNION-MP	GOPINATH PANDA, T.B. JENA, A. SAHOO
16	333/2023 CRLREV/240/2023	SUDHANSHU SEKHAR SWAIN-MP	BHABANI SHANKAR DASPARIDA
17	334/2023 CRLREV/241/2023	BIRENDRADEV MISHRA-MP	AKSHAYA KUMAR SAHOO
18	335/2023 CRLREV/241/2023	BIRENDRADEV MISHRA-MP	AKSHAYA KUMAR SAHOO
19	336/2023 CRLREV/241/2023	BIRENDRADEV MISHRA-MP	AKSHAYA KUMAR SAHOO
20	363/2023 FAO/209/2023	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
21	364/2023 FAO/210/2023	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
22	365/2023 FAO/637/2011	SUBALA CH.BEHERA-MP	
23	366/2023 FAO/638/2011	SUSANTA KU.JENA-MP	
24	367/2023 FAO/211/2023	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
25	479/2023 RSA/153/2023	JOSEPHA ORAM @ JOSEPH ORAM @ TOPPO-MP	BYOMOKESH SAHOO
26	480/2023	MUSAMAT SAMIMRA BEGUM-MP	DAMODAR DEO

27	RSA/282/2015 481/2023	PHADRI @ FADRI DIGAL-MP	JAGANNATH BHUYAN
28	RSA/175/2023 482/2023	ABHAY KUMAR PASAYAT-MP	DIBAKAR PRUSTY
29	RSA/177/2023 483/2023	ABHAY KUMAR PASAYAT-MP	DIBAKAR PRUSTY
30	RSA/177/2023 484/2023	BISHNU PRADHAN-MP	SANTOSH KUMAR MAHANTY
31	RSA/178/2023 485/2023	SANTOSH ROUT-MP	SANTOSH KUMAR MOHANTY
32	RSA/179/2023 489/2023	RASHMIREKHA ROUT @ SUSAMA SAHANI-MP	TUSAR KUMAR MISHRA
33	CMP/518/2023 490/2023	RASHMIREKHA ROUT @ SUSAMA SAHANI-MP	TUSAR KUMAR MISHRA
34	CMP/518/2023 491/2023	GITANJALI NAYAK-MP	
35	CMP/246/2023 492/2023	RAJNARAYAN MAJHI-MP	DWARIKA PRASAD MOHANTY
36	CMP/520/2023 493/2023	A.O, ICIC BANK LTD., GUJARAT-MP	RAMACHANDRA PANIGRAHY
37	CMP/522/2023 670/2023	SUNIL KUMAR GOUDA-MP	
38	BLAPL/11468/2022 671/2023	SASHIKANTA BEHERA-MP	CHANDAN SAMANTARAY
39	BLAPL/5008/2023 672/2023	BABULA SETHI-MP	DURGA PRASAD PATTANAIAK
40	BLAPL/4427/2022 673/2023	SAMEER SWAIN-MP	SAROJ KUMAR DASH
41	BLAPL/4389/2023 674/2023	NIMAI MAJUMDAR-MP	DEEPAK KU SAHOO
42	BLAPL/4058/2023 675/2023	PREETAM KUMAR HOTA-MP	JYOTIRMAYA SAHOO
43	BLAPL/3755/2023 676/2023	ARUP DAS ADHIKARI-MP	
44	BLAPL/11810/2022 677/2023	RAJENDRA SAMAREDY-MP	
45	BLAPL/6781/2021 766/2023	D.M.,ORIENTAL INSURANCE CO.LTD.-MP	
46	MACA/966/2018 767/2023	SAKUNTALA BARIK-MP	KALPATARU PANIGRAHI
47	MACA/433/2023 768/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
48	MACA/434/2023 769/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
49	MACA/414/2023 770/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
50	MACA/435/2023 771/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	PANUPAM DASH
51	MACA/436/2023 893/2023	ANANGA KUMAR JENA @ DILU-MP	
52	ABLAPL/2237/2023 894/2023	LALA SAMAL @ SATYAJIT HARICHANDAN SINGH-MP	
53	ABLAPL/3240/2023 895/2023	MUNA SAHU @ MANOJ SAHOO-MP	
54	ABLAPL/13265/2020 896/2023	PRASANNA KUMAR PRADHAN @ BAPI PRADHAN-MP	
55	ABLAPL/9483/2022 897/2023	ABHISEK BIBHAR-MP	
56	ABLAPL/3699/2021 898/2023	RANJAN KUMAR BARIK @ BARIKI-MP	
57	ABLAPL/3217/2023 899/2023	DEEPAK SAHOO @ SAHU @ MAHADEV SAHOO-MP	
	ABLAPL/3218/2023		

58	1118/2023 CRLA/508/2023	JAYANTI PRADHAN-MP	DHIRENDRA KUMAR MOHAPATRA
59	1119/2023 CRLA/508/2023	JAYANTI PRADHAN-MP	DHIRENDRA KUMAR MOHAPATRA
60	1120/2023 CRLA/509/2023	LAXMAN BHATI-MP	MOHENDRA KUMAR MOHAPATRO
61	1121/2023 CRLA/509/2023	LAXMAN BHATI-MP	MOHENDRA KUMAR MOHAPATRO
62	1122/2023 CRLA/158/2023	HRUSIKESH PASCHIMAKABAT-MP	MONOMOY BASU
63	1123/2023 CRLA/910/2022	GOBINDA MUNDA@RAJU-MP	BHABANI SANKAR DAS
64	1124/2023 CRLA/511/2023	TRIBIKRAM SAI-MP	DURGA PRASAD S. MALLICK
65	1125/2023 CRLA/511/2023	TRIBIKRAM SAI-MP	DURGA PRASAD S. MALLICK
66	1126/2023 CRLA/512/2023	ROBERT SORENG-MP	BISWAJIT NAYAK
67	1127/2023 CRLA/512/2023	ROBERT SORENG-MP	BISWAJIT NAYAK
68	1128/2023 CRLA/362/2015	AJU SINGH-MP	M/S.BIJAYA KUMAR RAGADA, GEETANJALI MAJHI
69	1129/2023 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MP
70	1584/2023 CRLMC/2235/2023	BHAGABAN MOHAPATRA-MP	RAMA KRISHNA BISOI
71	1585/2023 CRLMC/288/2023	RATNAKAR DASH-MP	
72	1586/2023 CRLMC/1378/2020	HITESH KUMAR-MP	KOUSIK ANANDA GURU
73	1587/2023 CRLMC/2237/2023	ISWAR CHANDRA NAIK-MP	AMIT PRASAD BOSE
74	1588/2023 CRLMC/2239/2023	MANOJ PARIDA-MP	RABINDRA KUMAR PATNAIK
75	1589/2023 CRLMC/1869/2022	PRAVAT KUMAR TARAI-MP	
76	1590/2023 CRLMC/3068/2022	NALINIPRAVA BEHERA-MP	SRINIBASH SATAPATHY
77	1591/2023 CRLMC/2242/2023	BIKASH MALLICK-MP	MONIKA SAMAL
78	1592/2023 CRLMC/2245/2023	RABINDRANATH NAYAK-MP	SANJAYA KUMAR DAS
79	1593/2023 CRLMC/2247/2023	HUSSAIN AKTAR KHAN-MP	ANWAR HUSSEN
80	1594/2023 CRLMC/2250/2023	FORUS HEALTH PVT. LTD.-MP	RAMANI KANTA PATTANAIAK
81	2357/2023 WA/919/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
82	2358/2023 WA/919/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
83	2359/2023 WA/919/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
84	2360/2023 WA/1402/2022	PITAMBAR ROUT-MP	
85	2361/2023 WA/921/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	2362/2023 WA/921/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
87	2363/2023 WA/921/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
88	2364/2023 WA/922/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR.-MP	PRAFULLA KUMAR RATH
89	2365/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.

90	WA/923/2023 2366/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
91	WA/923/2023 2367/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
92	WA/923/2023 2368/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
93	WA/924/2023 2369/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
94	WA/924/2023 2370/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
95	WA/925/2023 2371/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
96	WA/925/2023 2372/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
97	WA/925/2023 2373/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
98	WA/925/2023 2374/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
99	WA/927/2023 2375/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
100	WA/927/2023 2376/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
101	WA/927/2023 2377/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
102	WA/926/2023 2378/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
103	WA/926/2023 2379/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
104	WA/926/2023 2380/2023	TRIBIKRAM BEHERA-MP	S.K.SAMAL
105	WA/714/2023 2381/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	WA/928/2023 2382/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
107	WA/928/2023 2383/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
108	WA/928/2023 2384/2023	PRINCIPAL SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
109	WA/929/2023 2385/2023	PRINCIPAL SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
110	WA/929/2023 2386/2023	PRINCIPAL SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
111	WA/929/2023 2387/2023	D.G AND I.G OF POLICE, ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
112	WA/930/2023 2388/2023	D.G AND I.G OF POLICE, ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
113	WA/930/2023 2389/2023	D.G AND I.G OF POLICE, ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
114	WA/930/2023 6684/2023	OMEGA ENTERPRISES, JHARSUGUDA-MP	AVIJIT PATNAIK
115	WP(C)/14464/2023 6685/2023	BISWANATH MAJHI-MP	LAXMIKANTA MOHANTY
116	WP(C)/14470/2023 6686/2023	KANAK BASTIA-MP	SUSANTA KUMAR PRADHAN 2
117	WP(C)/31273/2022 6688/2023	BIJNANA CH.SWAIN-MP	M/S.K.K.SWAIN
118	WP(C)/23797/2013 6689/2023	PRAVAT MAHARANA-MP	SRINIVAS MOHANTY
119	WP(C)/14481/2023 6690/2023	DURYODHAN BEHERA-MP	SRINIVAS MOHANTY
120	WP(C)/14484/2023 6691/2023	SASHI BHUSAN DAS-MP	SANGRAM KUMAR SINGH
	WP(C)/14496/2023		

121	6692/2023 WP(C)/22463/2022	ALEKH PUHAN-MP	C.KASTURI
122	6693/2023 WP(C)/14495/2023	CHIRANJEEV SAMAL-MP	PRANAYA KISHORE HARICHANDAN
123	6694/2023 WP(C)/1294/2021	SUPRAVA SAMAL-MP	SATYABRATA MOHANTY (1)
124	6695/2023 WP(C)/14498/2023	M/S SOTC TRAVEL LTD., MUMBAI-MP	RAHUL TANGRI
125	6696/2023 WP(C)/13528/2023	ALOK RANJAN HOTA-MP	SHASHI BHUSAN JENA
126	6697/2023 WP(C)/14505/2023	MADHABANANDA PARIDA-MP	SANGRAM KUMAR SINGH
127	6698/2023 WP(C)/14512/2023	CHIRANJEEV SAMAL-MP	PRANAYA KISHORE HARICHANDAN
128	6699/2023 WP(C)/14510/2023	M/S SEVEN HILLS ESTATE LTD., PURI-MP	SMITA RANJA PATNAIK
129	6700/2023 WP(C)/14515/2023	MANOJ KUMAR RAM-MP	ANJAN KUMAR BISWAL
130	6701/2023 WP(C)/14521/2023	SUCHITRA PRADHAN-MP	MANOJ KUMAR MOHANTY
131	6702/2023 WP(C)/20452/2016	BIJAYA KU.MOHAPATRA-MP	M/S.SUBHASREE MOHANTY
132	6703/2023 WP(C)/20454/2016	SUSHREE SANGEETA BADAJENA-MP	M/S.SUBHASREE MOHANTY
133	6704/2023 WP(C)/20455/2016	SMITA RANI NAYAK-MP	M/S.SUBHASREE MOHANTY
134	6705/2023 WP(C)/20457/2016	IPSITA MOHANTY-MP	M/S.SUBHASREE MOHANTY
135	6706/2023 WP(C)/20459/2016	PRADEEP KU.PANDA-MP	M/S.SUBHASREE MOHANTY
136	6707/2023 WP(C)/20460/2016	BRAJA KISHOR JENA-MP	M/S.SUBHASREE MOHANTY
137	6708/2023 WP(C)/20461/2016	AJIT KU.ROUTRAY-MP	M/S.SUBHASREE MOHANTY
138	6709/2023 WP(C)/820/2013	M/S.GLOBAL ENERGY-MP	
139	6710/2023 WP(C)/20464/2016	SANGRAM KESHARI BAL-MP	M/S.SUBHASREE MOHANTY
140	6711/2023 WP(C)/20452/2016	BIJAYA KU.MOHAPATRA-MP	M/S.SUBHASREE MOHANTY
141	6712/2023 WP(C)/20454/2016	SUSHREE SANGEETA BADAJENA-MP	M/S.SUBHASREE MOHANTY
142	6713/2023 WP(C)/20455/2016	SMITA RANI NAYAK-MP	M/S.SUBHASREE MOHANTY
143	6714/2023 WP(C)/20457/2016	IPSITA MOHANTY-MP	M/S.SUBHASREE MOHANTY
144	6715/2023 WP(C)/20459/2016	PRADEEP KU.PANDA-MP	M/S.SUBHASREE MOHANTY
145	6716/2023 WP(C)/20460/2016	BRAJA KISHOR JENA-MP	M/S.SUBHASREE MOHANTY
146	6717/2023 WP(C)/20461/2016	AJIT KU.ROUTRAY-MP	M/S.SUBHASREE MOHANTY
147	6718/2023 WP(C)/20464/2016	SANGRAM KESHARI BAL-MP	M/S.SUBHASREE MOHANTY
148	6719/2023 WP(C)/7882/2023	BINAPANI SAHOO-MP	
149	6720/2023 WP(C)/20183/2021	KAILASH CHANDRA DORA-MP	GYANA RANJAN SETHI
150	6721/2023 WP(C)/11235/2023	KAMALA MOHAPATRA-MP	DAYANANDA MOHAPATRA
151	6722/2023 WP(C)/14518/2023	SNEHAPUSPH MARKETING PVT. LTD.,KOLKATA-MP	SASWAT KUMAR ACHARYA
152	6723/2023	DILLIP KUMAR JENA-MP	BHABANI PRASAD MOHANTY

153	WP(C)/14533/2023 6724/2023	SEPHALINI BENYA-MP	JUGAL KISHORE ROUT
154	WP(C)/14538/2023 6725/2023	ARIKA KHOSLA-MP	JUGAL KISHORE ROUT
155	WP(C)/14539/2023 6726/2023	BIMALA MUDULI-MP	JUGAL KISHOR ROUT
156	WP(C)/14543/2023 6727/2023	PRITINANDA NAIK-MP	NIRANJAN PANDA
157	WP(C)/14542/2023 6728/2023	MAMATA BEURA-MP	
158	WP(C)/6354/2023 6729/2023	ANNAPURNA SAHOO-MP	BINAYA KUMAR MOHANTY
159	WP(C)/27284/2021 6730/2023	GHOSAMANI HALBA-MP	JUGAL KISHORE ROUT
160	WP(C)/14544/2023 6731/2023	SANGRAM KESHARI JENA-MP	SANTOSH KUMAR PATTANAİK,ASHOK MOHANTY (S
161	WP(C)/3163/2022 6732/2023	SANGRAM KESHARI JENA-MP	SANTOSH KUMAR PATTANAİK
162	WP(C)/25471/2022 6733/2023	GOBARDHAN PALAI-MP	SUDEEP KUMAR SARANGI
163	WP(C)/14549/2023 6734/2023	GOLEKHA PALAI-MP	SUDEEP KUMAR SARANGI
164	WP(C)/14552/2023 6735/2023	ROHIT KUMAR DASH-MP	SUDEEP KUMAR SARANGI
165	WP(C)/14555/2023 6736/2023	DILLIP KUMAR JENA-MP	BHABANI PRASAD MOHANTY
166	WP(C)/14554/2023 6737/2023	RABI SHANKAR MEHER-MP	SUJAY SHANKER SINGHDEO
167	WP(C)/14548/2023 6738/2023	HEMALATA PATEL-MP	SIDHARTHA DAS
168	WP(C)/14558/2023 6739/2023	SURESH CHANDRA ROUTH-MP	SUDEEP KUMAR SARANGI
169	WP(C)/14560/2023 6740/2023	RISNARANI SARANGI-MP	PITAMBAR ACHARYA
170	WP(C)/14564/2023 6741/2023	JAJATI KISHORE BEHERA-MP	SUDEEP KUMAR SARANGI
171	WP(C)/14568/2023 6742/2023	JITENDRA KUMAR ROUTH-MP	SUDEEP KUMAR SARANGI
172	WP(C)/14571/2023 6743/2023	GAJENDRA BEHERA-MP	M/S.TRILOCHAN PANIGRAHI
173	WP(C)/14477/2015 6744/2023	DR.DAMODAR PANDA-MP	BIBHUTI KESHARI BISWAL
174	WP(C)/6390/2022 6745/2023	DEBASHIS MANGARAJ-MP	KEDAR KUMAR DASH
175	WP(C)/14578/2023 6746/2023	UNION OF IND. and ORS.-MP	
176	WP(C)/7544/2012 6747/2023	M/S KALIKA POULTRY P-MP	M/S.JYOTIRMAY GUPTA
177	WP(C)/12604/2014 6748/2023	M/S KALIKA POULTRY P-MP	M/S.JYOTIRMAY GUPTA
178	WP(C)/12604/2014 6749/2023	BALAKRISHNA SAHOO-MP	M/S.BHABANI SHANKAR MISHRA, SANTOSH KUMAR
179	WP(C)/3299/2020 6751/2023	SURENDRA BEHERA-MP	JYOTSNARANI RATH
180	WP(C)/16001/2022 6752/2023	JAGANNATH SETHY-MP	SANJIB MOHANTY
181	WP(C)/14582/2023 6753/2023	DAMBURU NAIK-MP	SUSHANTA KUMAR JOSHI
182	WP(C)/12978/2023 6754/2023	SUBRAT KUMAR NAYAK-MP	BRAHMANANDA TRIPATHY
183	WP(C)/8810/2023 6755/2023	HEMANTA KUMAR BHATTA-MP	AJAYA KUMAR PRADHAN
	WP(C)/14588/2023		

184	6756/2023 WP(C)/18496/2018	HINDUJA NATIONAL POWER CORPORATION LIMITED-MP	MR.S.P.MISHRA, M/S SOUMYA MISHRA
185	6757/2023 WP(C)/14595/2023	M/S GROUP EX SERVICES, ROURKELA-MP	AMIYA KUMAR MISHRA 2
186	6758/2023 WP(C)/14594/2023	SWARNALATA PRADHAN-MP	SUJATA JENA
187	6759/2023 WP(C)/14599/2023	SAROJ KUMAR MISHRA-MP	UMESH CHANDRA MOHANTY
188	6760/2023 WP(C)/14604/2023	SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI-MP	DURGESH NARAYAN RATH
189	6761/2023 WP(C)/14604/2023	SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI-MP	DURGESH NARAYAN RATH
190	6762/2023 WP(C)/13508/2012	LAXMIDHAR PAIKRAY-MP	AMIYA KUMAR MISHRA
191	6763/2023 WP(C)/13509/2012	NABAGHANA PAIKRAY-MP	AMIYA KU.MISHRA
192	6764/2023 WP(C)/14608/2023	PRADIPTA KUMAR JENA-MP	DURGESH NARAYAN RATH
193	6765/2023 WP(C)/14616/2023	GHANSHYAM BARIK-MP	SUBHRANSU BHUSAN MOHANTY
194	6766/2023 WP(C)/14620/2023	MANOJ KUMAR ROUTRAY-MP	DEBASIS TRIPATHY
195	6767/2023 WP(C)/14626/2023	SUBASHINI BHANJA-MP	DAYANANDA MOHAPATRA
196	6768/2023 WP(C)/14581/2023	SOMANATH BARIK-MP	DR. JITENDRA KUMAR LENKA
197	6769/2023 WP(C)/14639/2023	GOKULANANDA SAHOO-MP	SANJIB KUMAR BHANJADEO
198	6770/2023 WP(C)/24337/2022	E.CHINA BABU-MP	MADHUMITA PANDA
199	6771/2023 WP(C)/14649/2023	M/S. S. MUND CONSTRUCTIONS PVT. LTD.,KALAHANDI-MP	MRABODHA CHANDRA NAYAK
200	6772/2023 WP(C)/4638/2023	PRASANT KUMAR BISOYI-MP	BISWAJIT NAYAK
201	6773/2023 WP(C)/14655/2023	M/S. SAYAMA TADINGI, RAYAGADA-MP	MUKESH AGARWAL
202	6774/2023 WP(C)/14655/2023	M/S. SAYAMA TADINGI, RAYAGADA-MP	MUKESH AGARWAL
203	6775/2023 WP(C)/14662/2023	ROHIN MAHATO-MP	SUBRAT KUMAR DAS
204	6776/2023 WP(C)/14663/2023	LAXMI DEVI-MP	CHANDRAKANTA NAYAK
205	6777/2023 WP(C)/14665/2023	MAHABIR SAHOO-MP	SUBRAT KUMAR DAS
206	6778/2023 WP(C)/14666/2023	LAXMI DEVI-MP	CHANDRAKANTA NAYAK
207	6779/2023 WP(C)/14668/2023	THUMBA EKKA-MP	SUBRAT KUMAR DAS
208	6780/2023 WP(C)/14669/2023	DILLIP KUMAR JENA-MP	KRUSHNA CHANDRA RATH
209	6781/2023 WP(C)/14673/2023	MAHAMMAD SULTAN HOQUE-MP	BHAWANI SANKAR PANIGRAHI
210	6782/2023 WP(C)/14674/2023	M/S.KALINGA POLYPACK PVT. LTD.,CUTTACK-MP	BIGYAN KUMAR SHARMA
211	6783/2023 WP(C)/14678/2023	GAUTAM DALAI-MP	BISWABIHARI MOHANTY
212	6784/2023 WP(C)/14680/2023	LAXMI DEVI-MP	CHANDRAKANTA NAYAK
213	6785/2023 WP(C)/14679/2023	LALATENDU SAHOO-MP	MAHESH SETHI
214	6786/2023 WP(C)/14681/2023	BIKASH JENA-MP	BISWABIHARI MOHANTY
215	6787/2023	BIRANCHI NARAYAN NANDA-MP	BASUDEV PUJARI

216	WP(C)/14683/2023 6788/2023	GOPALKA SAVINGS AND INVESTMENT PVT LTD. KOLKATA	ASMITA KUMAR ACHARYA
217	WP(C)/14684/2023 6789/2023	NITA DUBEY-MP	VIVASWAT MOHAPATRA
218	WP(C)/14688/2023 6790/2023	BASANTI BARIK-MP	HRUDANANDA MOHAPATRA
219	WP(C)/14689/2023 6791/2023	KNEWMAX BENEVOLENT FOUNDATIONS, DELHI-MP	DURGA PRASANNA MISHRA
220	WP(C)/14702/2023 6792/2023	JITENDRA PANIGRAHI-MP	BIDESH RANJAN BEHERA
	WP(C)/14708/2023		